

DIVISION BENCH  
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/203(KB)2021  
IN  
C.A.(CAA)/127(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	JALNAYAN BUSINESS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Counsel / Authorised Representative appeared physically / through video conference:**

Ms. Jyoti Mandal, CS : For Petitioner

Mr. Channakeshava, Assistant Director : For (RDER), MCA

**ORDER**

1. Ld. Counsel for the Petitioner present. Assistant Director for RD(ER) present.
2. Assistant Director for RD Office submits that certain approval required from the Ministry in the matter is still awaited.
3. Accordingly list this matter on **25.10.2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**